

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 79 of 2019

Dated : 1st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Hindustan Petroleum Corporation Ltd. ...Appellant(s)
Versus
Telangana State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mrs. D. Bharati Reddy
Ms. Priyanka Tyagi for R-1

Mr. Rakesh K. Sharma
Mr. Nishant for R-2

ORDER

Finally, two weeks' time is granted to file reply by the Respondent No.1 i.e. on or before 14.08.2019 failing which it shall be taken as nil.

List the matter on **19.09.2019.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

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